

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2225
ANSWERED ON:12.08.2011
NATIONAL COMMISSION FOR WOMEN
Meinya Dr. Thokchom;Panda Shri Baijayant

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the crime graph is going up unabatedly on the chart of National Commission for Women (NCW);
- (b) if so, the details thereof, State-wise;
- (c) whether the National Commission for Women is facing staff crunch to protect the rights of women across the country;
- (d) whether certain crucial posts in the NCW are lying vacant;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the action plan of the Government to address this issue and in right earnest to provide justice to the victims?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): The National Commission for Women (NCW) registered a total number of 13190, 15566 & 15700 complaints of harassment and offences against women during 2008, 2009 & 2010 respectively which shows a rising trend. A Statement showing the number of complaints, State-wise, registered with NCW is at Annex.

(c) to (f): At present 3 positions of Member, NCW are vacant and the Government is in the process of filling the same as per the provisions of the National Commission for Women Act, 1990. As regards other staff, the Government has asked the NCW to send a comprehensive proposal giving justification for additional requirement of staff.